

RAJYA SABHA

Thursday, 22nd December 1955

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

भाग ख वाले राज्यों के सरकारी उद्योगों की जांच के लिए समिति

*४२७. श्री कृष्णकान्त व्यास : क्या बाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भाग ख वाले राज्यों के सरकारी उद्योगों की जांच करने के लिये कोई समिति नियुक्त की गई है ;

(ख) यदि हां, तो क्या समिति ने अपना प्रतिवेदन प्रस्तुत कर दिया है; और

(ग) यदि उपर्युक्त भाग (ख) का उत्तर हां में हो, तो उसकी मुख्य सिफारिशें क्या हैं ?

f [COMMITTEE TO ENQUIRE INTO GOVERNMENT INDUSTRIES IN PART B STATES

*427. SHRI KRISHNAKANT WAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether any committee has been appointed to enquire into the Government industries in Part B States;

(b) if so, whether the committee has submitted its report; and

(c) if the answer to part (b) above be in the affirmative, what are its main recommendations?]

बाणिज्य मंत्री (श्री डी० पी० करमरकर):

(क) और (ख). भारत सरकार ने हैदराबाद, मैसूर और तिरुवांकूर कोचीन राज्यों के सरकारी उद्योगों* और सरकारी सहायता प्राप्त औद्योगिक धंधों का सिंहावलोकन

करने और प्रतिवेदन देने के लिये श्री कस्तूरभाई लालभाई से जनवरी १९५० में प्रार्थना की थी। उन्होंने अपने प्रतिवेदन दे दिये हैं।

(ग) श्री कस्तूरभाई लालभाई द्वारा की गई मुख्य सिफारिशों का सारांश सदन के पुस्तकालय को १९५१ में सुलभ कर दिया गया था।

t[THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) and (b). In January 1950, Shri Kastur-bhai Lalbhai was requested by the Government of India to review and report on the State-owned and State-aided industrial concerns in the States of Hyderabad, Mysore and Travancore Cochin. He submitted his reports.

(c) A summary of the main recommendations made by Shri Kasturbhai Lalbhai was made available to the Library of the House in 1951.]

श्री व्य० कृ० दग्रे : क्या हुआ था, कुछ अंग्रेजी में भी बताइये ?

श्री डी० पी० करमरकर : रिकमेंडेशन की जो समरी है वह लाइब्रेरी में मौजूद है। सन् १९५१ में वह वहां रख दी गई थी।

श्री एम० बलीउल्ला : कौपी तो लाइब्रेरी में है, लेकिन उसकी रिकमेंडेशन को क्या हो गया ?

श्री डी० पी० करमरकर : वह उसी समरी में है।

*428 [For answer, vide cols. 3870-72 infra.)

REHABILITATION OF DISPLACED PERSONS FROM EAST PAKISTAN

*429. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state:

(a) whether any steps have been taken for sending displaced persons from East Pakistan for settlement in States other than West Bengal; and

(b) if so, what is the response from the States so far?

THE MINISTER FOR REHABILITATION
(SHRI MEHR CHAND KHANNA): (a) Yes.

(b) The response is encouraging. Offers of land have been received from the following State Governments:—

- (i) Andhra
- (ii) Assam
- (iii) Bihar
- (iv) Hyderabad
- (v) Madhya Pradesh.
- (vi) Madhya Bharat
- (vii) Mysore
- (viii) Orissa
- (ix) Rajasthan
- (x) Tripura
- (xi) Uttar Pradesh, and
- (xii) Vindhya Pradesh

SHRI M. VALIULLA: May I know, Sir, how many refugees have gone to these places?

SHRI MEHR CHAND KHANNA: No one has gone there as yet. The land has been located and is being surveyed. If we are fully satisfied about the suitability of these lands then the refugees will be sent there.

SHRI M. VALIULLA: Are the facilities one and the same for persons who want to be settled in West Bengal and those who want to go away to Madras, or are they in any way more inducing?

SHRI MEHR CHAND KHANNA: As far as West Bengal is concerned, there is no question of inducement. Already about one lakh rural families have been settled there. In West Bengal no more land is available. So, we are trying to locate lands outside West Bengal, but we will see that an economic holding is allotted. In case

any follow-up organisation is required, that will be set-up to look after the difficulties of the displaced persons.

SHRI B. C. GHOSE: What is the total area of land that has been offered and whether Government have at all surveyed any of these lands in the other States?

SHRI MEHR CHAND KHANNA:
The areas offered are:

| | | |
|-----------------|------|--------------|
| Andhra | | 25,000 acres |
| Bihar | | 10,000 acres |
| Hyderabad | | 5,000 acres |
| Mysore | | 4,500 acres |
| Rajasthan | | 12,000 acres |
| Vindhya Pradesh | | 6,000 acres |

Uttar Pradesh has agreed to take 500 families.

SHRI B. C. GHOSE: Have any of the lands been surveyed as yet and what is the estimate of the total number of refugees that may be settled on these lands if these are found suitable?

SHRI MEHR CHAND KHANNA: Some of the areas are under survey. What I intend to do in the matter is that next month I am proposing to call a conference of the Ministers of the eastern States and the Ministers of the States who have offered lands so that the whole plan can be finalised in the shortest period. After the quantum of the land is fully known, I shall be in a position to indicate the number of families that will be settled on those lands.

SHRI H. C. DASAPPA: May I know, Sir, how many families have been proposed to be settled in the Anda-mans and how many families have already been settled?

SHRI MEHR CHAND KHANNA: Though the question does not arise I will say that about 1,000 families have already gone to Andamarts and we are trying to send more.